



GOVERNMENT OF JAMMU AND KASHMIR  
Department of Law, Justice and Parliamentary Affairs,  
Civil Secretariat, Jammu/Srinagar

Notification,  
Srinagar, the 28<sup>th</sup> July, 2017

**SRO 316** .- In exercise of the powers conferred by sub-section(1) of section 12 of the code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within their respective territorial jurisdiction of District Kupwara:-

S.No	Name of the officer	Designation/place of posting
01	Majid Ali Khan	I/c Naib Tehsildar Naibat office Keran
02	Saleem Shams See	I/c Naib Tehsildar Naibat office Magam
03	Ajaz Ahmed Khan	I/c Naib Tehsildar Naibat office Drugmulla
04	Liyaqat Ali Khan	I/c Naib Tehsildar Naibat office Kawari Laderwan
05	Fayaz Ahmed Andrabi	I/c Naib Tehsildar Naibat office Langate
06	Parveez Ahmed Chard	I/c Naib Tehsildar Naibat office Awoora.

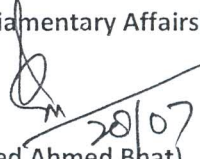
By order of the Government of Jammu and Kashmir.

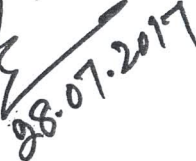
Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,  
Department of Law, Justice & PA.  
Dated:-28.7.2017

NO: LD (P)93/2-Kup.

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Kupwara. This is with reference to his letter No. DCK/N/Estt/17/337 dated 24.7.2017.
5. General Manager, Government Press, Srinagar for publication in the extra-ordinary issue of the Government Gazettee.
6. SRO Section , Department of Law, Justice and Parliamentary Affairs(w.7.s.c)
7. Concerned file.

  
(Khursheed Ahmed Bhat)  
Assistant Legal Remebrancer,  
Department of Law, Justice & PA.

  
28.07.2017